

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 278 of 2016 & IA NOS. 573 & 574 OF 2016 AND
APPEAL NO. 343 OF 2016 & IA NO. 752 OF 2016**

Dated: 17th January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

A.NO. 278 of 2016 & IA NOS. 573 of 2016 AND 574 of 2016

**JBM Solar Power Pvt. Ltd. ...Appellant(s)
Vs.
Haryana Electricity Regulatory Commission & Anr. ...Respondent(s)**

A.NO. 343 of 2016 & IA NO. 752 of 2016

**Balarch Renewable Energy Pvt. Ltd. ...Appellant(s)
Vs.
Haryana Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Nishant Ahlawat for R.1

Mr. Aditya Singh for R.2

ORDER

Learned counsel for the Respondents state that Respondents do not wish to file any reply.

Pleadings are complete. List the matters for hearing on **23.02.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/sh